

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-29/2008

In the matter of :

C.L. Precision Tools and Foundry (P) Ltd.

.. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 27.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

: Mr. Arun Saxena, Advocate
Ms. Nalini, Adv.
: Mr. Sangram Patneik, Advocate
Mr. Prateek Gupta, Advocate
Mr. Ashok Manchanda, R-2 in person

ORDER

At the request of the Learned Counsel for the parties, the matter is
adjourned to 05.12.2017.

Surjit
27.10.2017

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)